GOVERNMENT OF INDIA

MINISTRY OF INFORMATION & BROADCASTING RAJYA SABHA UNSTARRED QUESTION NO. 3442 TO BE ANSWERED ON 26.03.2018

WITHHOLDING OF FUNDS FOR PRASAR BHARATI/DOORDARSHAN

3442. SHRI NEERAJ SHEKHAR: SHRI RAVI PRAKASH VERMA

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has withheld the funds of Prasar Bharati and Doordarshan (DD) for denial by Prasar Bharati/Doordarshan to pay fees to a Mumbai based private company for coverage of Goa International Film Festival, 2017 and Prasar Bharati has been compelled to pay salaries to employees from contingency fund;
- (b) if so, the details thereof and the reasons therefor;
- (c) if not, the details of fund allocated to Prasar Bharati during 2017-18, head-wise; and
- (d) the details of fund released to Prasar Bharati during 2017-18 till date, head-wise, month-wise and date-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]

- (a): No Sir. The Ministry has released funds amounting to Rs. 2128.58 crore i.e. Rs. 1991.75 crore under Grants-in-Aid-Salaries and Rs. 136.83 crore for Grant-in-Aid-General for Leave Salary & Pension Contribution to Prasar Bharati during the current financial year (2017-18).
- (b): Does not arise.
- (c) & (d): The information is given at Annexure-I and II.

ANNEXURE AS REFERRED TO IN REPLY TO PARTS (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 3442 FOR ANSWER ON 26.03.2018

The details of funds allocated, released till date, to Prasar Bharati during 2017-18 under Central Sector Scheme (Erstwhile Revenue Plan)

(Rs in crore)

S.No.	Head of Account of	Budget	Revised	Release	of 1 st	Release	of 2 nd	Release	of	3 rd	Total
	Central Sector Scheme	Estimates	Estimates	instalme	nt	instalme	ent	instalme	ent		
	(Erstwhile Plan)	2017-18	2017-18	Amount a	and Date	Amount	and Date	Amount	and Date		
1.	Grants-in-aid Creation of			Amount	Date of	Amount	Date of	Amount	Date	of	
	Capital Assets				sanction		sanction		sanction		
					order		order		order		
(i)	Normal	308.00	193.96	67.77	24.05.2017	77.90	13.12.2017	-			145.67
(ii)	NE	42.00	26.00	10.19	24.05.2017	10.62	13.12.2017	-			20.81
	Sub Total	350.00	219.96	77.96		88.52				1	166.48
(iii)	Grants-in-aid for Kisan Channel(Creation of										
	Capital Assets)										
	Normal	15.00	11.82	3.00	24.05.2017	8.82	13.12.2017				11.82
	NE	2.00	1.56	0.38	24.05.2017	1.18	13.12.2107				1.56
	Sub-Total	17.00	13.38	3.38		10.00					13.38
2.	Grants in-Aid General for Kisan Channel										
	Normal	55.00	42.14	8.43	24.05.2017	13.74	13.12.2017	10.94	15.03.201	8	33.11
	NE	8.00	4.44	1.27	24.05.2017	2.01	13.12.2017	1.06	08.03.201	8 -	4.34
	Sub-Total	63.00	46.58	9.70		15.75		12.00		,	37.45
3.	Grant-in-aid general for Arun Prabha Channel										
	Normal	0.00	0.01	-		-		-		(0.00
	NE	0.00	1.99	-		-		-		(0.00
4.	Swachhata Action Plan	00.00	0.08			0.08	12.03.2018			(0.08
	Grant Total	430	282.00		_						217.39

ANNEXURE AS REFERRED TO IN REPLY TO PARTS (c) & (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 3442 FOR ANSWER ON 26.03.2018

The details of funds allocated, released till date to Prasar Bharati during 2017-18 under Other Central Expenditure (Erstwhile Revenue Non-Plan)

(Rs in crore)

Grants-in-aid-General fo	ct Head r Leave Salary and Pension ribution	Objec Grants-in-a	Grand Total	
Budget Estimates 2017-18	Revised Estimates 2017-18	Budget Estimates 2017-18	Revised Estimates 2017-18	
196.70	185.9660	2800.00	2328.3780	
Amount released	Date of Sanction order	Amount released	Date of Date of Sanction order	
49.175	22.05.2017	892.00	22.05.2017	941.175
		100.00	27.07.20017	100.00
		198.00	23.08.2017	198.00
		198.00	22.09.2017	198.00
		198.00	31.10.2017	198.00
		198.00	01.12.2017	198.00
		205.00	22.12.2017	205.00
87.6550	28.02.2018	2.75	28.02.2018	90.405
136.83		1991.75		2128.58
	ction Plan (SAP)			
BE 2017-18	R.E. 2017-18			
-	0.02			
Amount released	Date of Sanction order			
0.02	12.03.2018			